78

प्राक्लन ग्रौर 1978-79 के वर्ष के लिए बजट प्राक्कलन ।

[Placed in Library, See No. LT-2717/ 78 for (iii) and (iv)]

MR. CHAIRMAN: Reports of the Public Accounts Committee. Shrimati Leela Damodara Menon... Not here Shri Totu...Not here.

The House stands adjourned meet at 2.30 p.m.

> The House then adjourned for lunch at thirty-two nutes past one of the clock.

The House reassembled after lunch at thirty-two minutes past two of the Vice-Chairman The Arvind Ganesh Kulkarni) in the Chair.

### REPORTS OF THE PUBLIC ACCO-UNTS COMMITTEE (1978-79)

SHRIMATI LEELA DAMODARA MENON (Kerala): Sir, I lay on the Table a copy each of the following Reports of the Public Accounts Committee:-

- (i) Eighty-Third Report on action taken by Government on the recommendations contained in the Tenth Report (Sixth Lok Sabha) on Export of Engineering Goods relating to the Ministry of Commerce
- (ii) Eighty-Sixth Report on Paragraph 37 of the Report of the Comptroller and Audtor General of India for the year 1975-76, Union Government (Railways) on Unauthorised Occupation of Railway Land.
- (iii) Ninetieth Report on action taken by Government on the recommendations contained in the Sixteenth Report (Sixth Lok Sabha) International Film Festion Fifth val relating to Ministry of Information and Broadcasting.

## CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

Reported blocking by the Government of United States of America of the Export to India of Viggen Jet Fighters Manufactured by Sweden

SHRI KAMESHWAR (Bihar): Mr. Vice-Chairman, Sir. I call the attention of the Minister of Defence to the reported blocking by the Government of United States America to the export to India Viggen jet fighters manufactured bv Sweden. 4

THE MINISTER OF STATE TN THE MINISTRY OF DEFENCE (PROF. SHER SINGH): Mr. Vice-Chairman, Sir, the House is aware that the Swedish aircraft VIGGEN is one of the three types of aircrafts under consideration as a replacement for the ageing and obsolescent Fleet of Canberras and Hunters forming part of the Indian Air Force.

The Engine of the VIGGEN is manufactured bу Sweden under licence from PRATT & WHITNEY, a Company based in the U.S.A. connection with the Swedish proposal concerning the VIGGEN made by SAAB-SCANIA, the Swedish authorities had approached the U.S. authorities for the clearance of the latter to Sweden transferring licence for the production of the Engine in question to India. In response to the Swedish request, the U.S. Government understood to have informed the Swedish Government that it will not be possible for them to agree to the proposed transfer of licence. This being the subject matter of reported exchanges between the Governments of Sweden and the U.S.A., the Government of India themselves are not in possession of the full details such exchanges between the other two Governments.

The concerned Cabinet Committee has not so far been able to consider the Report rendered by the Team of Senior Officials who were deputed to

[Prof. Sher Singh]

visit Sweden, France and the and evaluate the three proposals concerning the VIGGEN the MIRAGE F-I and the JAGUAR respectively. For quite sometime, this was because of the prolonged illness and subsequent convalescence of the former Home Minister, as it was felt that a proposal of this importance and cost should be taken up for consideration only when all members of the Cabinet Committee were available for a meeting. Subsequently, it has not been possible to take up this important and voluminous Report on account preoccupation Government's with Parliament. Government are pected to consider the matter shortly.

SHRI KAMESHWAR SINGH: Mr. Vice-Chairman, this is a very sensitive subject. The dirty stand of the United States Government and their attitude towards India are not new. It is a well known fact that before the Swedish Minister, Mr. Linder, went to Washington, the United States Government point-blank refused permission to sell to India the Viggen jets. In spite of that, the Swedish Minister was more business-like. The Minister pursued the matter. He went to the States but in vain.

This is not the case only with the planes. Rather, the United States has been holding us at ransome uranium supply also, the supply of enriched uranium. At the same time, the Janata Government has been clways looking with hopeful eyes and attitude towards the United States Government. I fail to understand, when they have ditched us in the nuclear field and they have ditched us in the field of advanced technology aircrafts what for the Janata Gov- $\epsilon$ rnment is looking towards United States of America. The most confirmed sources of the United Embassy have said that America is totally against import of advanced aircraft technology in India.

This is, Sir, a very serious matter. It is not that Ameica only wants to

stall the sale of the aircrafts to India, but it does not want in its heart of hearts that advanced air technology should be imported by India and that we should become self-sufficient.

THE VICE-CHAIRMAN (SIRI ARVIND GANESH KULKARNI): Why do you not ask questions or clarifications?

SHRI KAMESHWAR SINGH: No, Sir. He is in dark himself. I must clarify.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Yes, yes.

SHRI KAMESHWAR SINGH: I must point out. The Minister is in dark still, Sir.

At this point I would like to say that we are not going to enlarge our air fleet. It is just that we are going to replace our ageing Canberras and Hunters. Instead of seven ageing squadrons, we are going to have only five of them. Even then, the United States of America is opposed to it. I would like to mention in this House that even in the last Indo-Pak war in 1971, Pakistan positively had supetior aircrafts. We did not have superior aircrafts, but due to the dint of courage, superiority and devotion of the Indian Airforce pilots towards the nation, they downed Sabers and other planes of Pakistan, not due to superiority of our aircrafts by any standards. Even then, the Americans always think as if we are going to get the aircrafts to capture Pakirtan and something else. It is totally baseless.

Sir, the Minister informed the House—I am quite baffled to hear his statement—that it was understood that America had refused permission May I know whether he has clarified from the United States Government or from the Swedish Minister, Mr. Linder? Why does he say that it is understood that America has refused permission? That is number one.

81

Secondly, Sir, he mentioned that the decision could not be taken earlier due to the illness of one Cahmet Minister. Sir, may I know one point? I would like to have a very specific answer from the Minister concerned. If one Minister dies or one or two Cabinet Ministers are hospitalised, are even vital decisions like buying of planes, when the enemy countries have better and superior air-power, and fire-power, capacity striking stalled? I have all respect and a'l sympathy for the former Home Minister that he was unwell.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): But why are you unkind?

SHRI KAMESHWAR SINGH: am sorry, I am kind, Sir. I have all respect for him and all sympathy for him. I have high regard for his integrity and honesty. But, Sir, I do not want that the Minister should take shelter in his name and say that the delay took place because he was ill. Do you mean the Government has delayed all other actions? the Government not taken any measure, any action, any decision since his illness? I question the statement that the delay was due to the illness of one Cabinet Minister. But, Si., no Government is functioning. Everything is going on. Corruption is going on; every sort of thing is going on. There they not stal a decision on any single matter. But here, they are quoting the illness of Mr. Charan Singh. Why? Why should quote his illness? So, he should withdraw this statement that due to the illness of one Cabinet no decision was taken. My request withdraw his is that he should statement that due to one Cabinet Minister's no deciillness, sion was taken. Then I would like to know whether they have approached our friendly big brother, America. Has the Government written a letter to the Americans-they are very good friends-to permit Sweden to sell the aircraft to India? Or what measures have they taken with the Swedish Government regarding the sale of these aircraft? First I should like to know this.

to India

PROF. SHER SINGH: Sir, the hon. Member has asked two specific questions. One is about our not approaching the U.S. Government getting these Viggen aircraft licensed production country. Sir, we are not directly concerned with the USA. We have not got any formal communication from the USA informing us about it, because they have not to inform us. It was between the Government of Sweden, the Swedish authorities and the U.S. Government. If they have to seek any clarification from them, they have to do it, not we. As far as we are concerned, the latest information is that the Swedish authorities have told us that they have taken up the matter with the U.S. Government and they want us to continue considering their offer also along with the other offers. This is what we have received from them. So, it is for those two countries to decide between themselves. We do not come in between them. If the Swedish Government offers us and if they can give licensed production to us after seeking any clarification, it is for them to do.

Sir, about the second question, now the former Home Minister was a very important member of the Cabinet Committee which had to go into this hig question, because this is a very important question and it involves very heavy costs. Therefore, it was necessary to have the meeting when all the important Ministers, including the Home Minister, would be present in that meeting. Now, as I have made it very clear in the statement, the Government is taking a decision on this very shortly.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARFI): Mr. Shiva Chandra Jha

SHRI KAMESHWAR SINGH: No, there is one point. I referred to your taking it up with America. Everyday they talk of the friendly gestures of America. Why can't they have a

[Shri Kameshwar Singh]

word with America? Why not? On everything America hold us to ransom. They blackmail us. They do not allow technology to come to us. But these people swear in the name of America.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARN!): The Minister has replied...

SHRI KAMESHWAR SINGH: It is absolutely a negative reply. There is no sense in that reply. There is no truth in that reply. They are hiding the matter.

PROF. SHER SINGH: Sir, let me make it very clear: We have no direct concern, so far as this deal is concerned, with the USA. It is between the USA and Sweden.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Jha. चलिये भाई झा, ग्राप पूछिये।

श्री शिव चन्द्र झा (बिहार): उपसभाध्यक्ष महोदय, यह दूसरा उदाहरण है श्रमरीकी साजिश का कि भारत शक्तिशाली न हो, भारत मजबूत न हो। उस दिन इसी सदन में मैंने यह बात उठाई कि फांस के साथ जब पाकिस्तान का डील खत्म हुग्रा तब श्रमरीका पाकिस्तान की मदद करने लगा। श्रव भारत जब स्वीडेन से कुछ विज्जन विमान, जैंट फाइटर मंगा रहा था तो श्रमरीका को यह बात खलती थी कि यह मंगवा कर भारत शक्ति- शाली हो जायगा। इसीलिए उसने स्वीडन को रोक दिया कि तुम मत भेजो। बहाना यह लगाया गया कि उसका इन्जिन बदलनें की जरूरत होतो थी। दूसरी बात....

श्री उपसभाष्यक्ष . (श्री ग्ररविंद गर्गुणेश कुलकर्णी) : क्वशचन पुछिये।

श्री शिव चंद्र सा : हां, हां कह रहा ह । ग्राप इतिहास जानते हैं। स्वीडन हमेशा न्यूट्रल देश रहा है। जब हिटलर की दुदुंभि बज रही थी, उस वक्त भी नार्वे, डेनमार्क होकर के घूम गया, लेकिन स्वीडन न्यूट्रल रहा। ग्रमरीकी साजिश ऐसी है कि न्यूट्रल

. .

चीज को भी नहीं छोडते, उस को भी ग्रपने पंजे में लाना चाहते हैं। उसी वक्त भ्रमरीकी 📜 सेकेटरी डिफेन्स का उड़ कर चाइना गया श्रीर कहा कि तुम पाकिस्तान को भेजो, हिन्दुस्तान को मत दो, पाकिस्तान को मजबूत बनाग्रो हर तरीके से ग्रमरीका साजिश कर रहा है भारत के खिलाफ कि भारत मजबत न हो उसकी शक्ति बढने न पाए ग्रीर चौथी वात, जो इस सवाल के साथ श्राती है कि हम, यानी भारत, स्वीडन से जो खरीदने जा रहा है---क्योंकि शायद प्रोडक्शन हमारा उतना बढा---चाहे नहीं या कहीं ग्रौर से बात साबित होती है कि उत्पादन क्षमता, डिफेन्स प्रोडक्शन की उतनी नहीं ो पायी है जितनी कि हमारी जरूरत है। इसी संदर्भ 🕶 में मैं मंत्री जी से पूछना चाहता हूं (1) क्या श्रापने ग्रमरीका सरकार के सामने बा अमरीकी दूतावास जो दिल्ली में है, उसके सामने इस के खिलाफ विरोध प्रकट किया है? यदि प्रकट किया है तो क्या जवाब है ? नहीं दिया तो क्यों नहीं। (2) स्वीडन से म्राप खरीदना चाहते थे ग्रौर ग्रब दिक्कत हो रही : है ो नहीं भेज रहे हैं, तो क्या ये उसी तरह के जेट फाइटर्स दूसरे मुल्कों से खरीदने की श्राप सोच रहे हैं ? यदि सोच रहे हैं तो किस मुल्क से ग्रीर कितने ? यह बताएं। (3) क्या जेट फाइटर्स में ग्राप बहुत पीछे हैं--लैंगिंग बिहाइन्ड ? क्या उसमें प्रोडक्शन में उतनी क्षमता नहीं हो सकी है फैन्टम, मीराज जैसे विमान हम पैदा कर सकें, विमान ? यदि नहीं क्षमता है तो क्या कमियां -हैं जो ग्रापको दीखती हैं ? कब तक भारत लड़ाक विमानों या हथियारों के मामले में स्वावलम्बी हो जाएगा, दूसरों पर मनहसिर नही होना पडेगा ?

ग्राखिरी सवाल, ग्राप यह बताएं कि ग्रभी ग्राप कितने लड़ाकू विमानों या हथियारों के विषय में स्वि्जरलैंड ी नहीं, दूसरे मुल्कों पर डिपेंड करते हैं ? प्री० शेर सिंह : उपमभाध्यक्ष महोदय, मानतीय सदस्य ने 4 प्रकृत पूछे हैं । पहला यह कि क्या हमने प्रमरोकी दूतावास के पास कोई विरोध प्रकट किया या नहीं किया ? मैं पहले स्पष्ट कर चुका हूं, स्वीडन ने प्रपत्ती तरफ से हम को पेश किया कि ये हवाई जहाज हम ग्राप को दे सकते हैं; दूसरे देशों ने भी किया, स्वीडन के बीच में यह रुकावट ग्रायी। स्वीडन ग्रपने ग्राप सुलझाएगा उस मामले को, ग्रमरीका से सोधी बातचीत करने की जरूरत नहीं, हमें जरूरत महमून नहीं होती।

दूसरी बात माननीय सदस्य ने यह कही कि मान लीजिए स्वीडन से यह बात न हो पाए, तो क्या हम दूसरे मुल्कों से लेने की बात सोच रहे हैं ? तो मैं पहले अपने उत्तर में स्पष्ट कर चुका हूं कि मीराज और जगुम्रार फांस ग्रोर यु० के० के जो दूसरे हवाई जहाज हैं उन के बारे में भी हमारे पास स्राफर्स हैं, उसमें विगोन भी एक है। यह नहीं कि विगोन नहीं मिलेगा तो हमारे पास दूसरे हवाई जहाज व विकल्प नहीं हैं। तीसरी बात, हम अपने देश में जेट फाइटर्स जैसे विगोन है, जगुप्रार है या मीराज एफ-1 है, कब तक ऐसे विमान अपने देश में पैटा करने को क्षमतापैदा कर सर्केंगे तो उपसभाध्यक्ष महोदय, ये जो हम डील करने जा रहे हैं इसीलिए कि हम अपने देश में पैदा करना चाहते हैं, कुछ खरीद कर...

श्री शिव चंद्र झा कब तक हो सकेगा ? श्रो० शेर सिंह : लाइसेन्स द्वारा प्रोडक्शन प्रपने देश में ही करना है । जैसे ही इस का निर्णय हो जाएगा उस के बाद हम कुछ विमान खरीदेंगे । कितना खरीदेंगे यह बताना उचित नहीं होगा लेकिन उसके बाद प्रपने देश में बनायेंगे श्रीर जब बनायेंगे तो उस वक्त उस में शर्त भी हमारी रहेगी कि कुछ हिस्से, पुर्जे, हम बनाएगे जो वह उस देश को भी हम वेचेंगे । दूसरे देश जिन से हम समझौता करेंगे श्रीर विमान खरीदेंगे

उनकी टेक्नालाजी का लाभ हम उठायेगे उसके लिये उसको हमें देना पड़ेगा। परन्तु 'बाई बैक' की फैमिलिटीज हैं, वे हम जरूर लेंगे, जिससे हम देश में बने हिस्से पुर्जे बेच कर हम कुछ लाभ उठा सकते हैं।

चौथी बात स्वावलम्बी बनने की हैं। कोई भी राष्ट्र संसार में पूर्ण रूप से स्वावलम्बी नहीं हो सकता है क्योंिक कहीं न कहीं से लेन-देन चलता ही है। लेकिन इस देश में बहुत मारी चीज बनने लगें इम की तरफ सरकार का प्रयत्न जारी है भ्रौर काफी हद तक हम बहुत से कामों में स्वावलंबी हुए हैं। डिफेंस के लिये ग्रावश्यक चीज बनाने के लिये ग्रीर उन में स्वावलंबी होने के लिये हम प्रयत्न कर रहे हैं ग्रीर प्रयत्न चलते रहेंगे। ग्रिधक से प्रिचक वस्तुग्रों के भारतीयकरण के लिये हम ज्यादा से ज्यादा कोशिश कर रहे हैं।

श्री सीता राम केंसरी (विहार): मान्यवर, ग्रव में उन को बताता हूं कि 160 से लेकर 180 ए यर काफट तक ग्राप खरीदना चाहते हैं और उन की कीमत 1500 करोड़ है। पर दुख इस बात का है कि ग्राप ने जो गृह मंत्री की बीमारी का दामन पकड कर अपने निकम्मेपन को पेश किया है, सरकार के निकम्मेपन को पेश किया है उस के लिये मुझे दुख के साथ कहना पड़ता है कि यह बात ग्रन्छी नहीं है । मुझे खुशी हैं कि ग्रटल बिहारी वाजपेयी हमारे विदेश मंत्री जी भी यहां उपस्थित हैं। अच्छा होता कि हमारे प्रतिरक्षा मंत्री जी भी यहां रहते । 1500 करोड रुपये की कीमत से ग्राप 160 से ले कर 180 विमान तक जो दूरगामी विमान हैं, जेट हैं, उन को भ्राप खरीदने जा रहे हैं। यह दूसरी बात है कि ग्रमरीका इस का विरोध करता है या नहीं भी करता है तो यह सर्व विदित ह कि ग्रमरीका इतने बडे विशाल राष्ट्र को मकरूज होते इए नहीं देख मकता है। कोई भी राष्ट्र हमें पनपते हुए, बड़ा होते हुए

# [श्री सीताराम केसरी]

Calling Attention re.

नहीं देख सकता है। लेकिन मैं यह जानना च।हता ह कि जो स्राप का डेलीगेशन गया उन में ग्राप के फाइनेंस डिपार्टमेंट के ग्रधि-कारो थे, उन में डिफेन डिनार्टमेंट के स्रधिकारी थे ग्रौर उन में चीफ एयर मार्शल मुलगांवकर साहब भी गये थे। इन लोगों ने वहां तीन देशों का भ्रमण किया ग्रौर एयर कैंफ्टस के बारे में जारकारी हासिल की, नेगोशियेन्स किये ग्रौर 27 मार्च 1978 को उन्होंने ग्राप के सामने रिपोर्ट पेश की, प्रतिवेदन दिया ग्रौर 15 ग्रप्रैल के बाद ग्राप के होम मिनिस्टर बीमार पडते हैं और श्राप सुन लीजिए दुख की बात कि उन की बीमारी के दामन की पकड़ कर ग्राप यहां तक ग्रा गये ग्रीर 31 ग्रगस्त के बाद उस की कीमत इतनी बढ जायगी कि 225 करोड़ ६पया इस सरकार को बेशी देना पड़ेगा। सुन लीजिए 225 करोड रुपया, जो विमान ग्राप खरोदेंगे उसमें श्राप को श्रधिक देना पड़ेगा। 1500 करोड रुपया यदि कीमत लगती 160 से 180 विमानों के लिये, लेकिन चुकि स्राप 31 अगस्त तक उसको नहीं खरीदेंगे, परसों तक, तो ग्राप को 225 करोड़ रुपया बेशी लगेगा। क्या इस की जानकारी आप को है? इस लिये मैं ग्राप से प्रश्न करता हूं कि ग्राप इस को स्पब्ट कीजिए कि ग्राप इस चीज को जनते हैं या नहीं ग्रौर ग्राज भी ग्रपनी एजेंसी को कह कर 31 अगस्त तक उन को खरीदना चाहते हैं या नहीं ? क्या नीति है इस बारे में ग्राप की इस को ग्राप स्पष्ट कीजिए।

प्रो॰ शेर सिंह: उपसभाध्यक्ष महोदय, कोई राष्ट्र हमारे संबंध में क्या सोचता ह हम शक्तिशाली बनें या न बनें...

श्री सीताराम केसरी: मैंने खुद ही कहा कि इस की परवाह मझे नहीं है, लेकिन जो प्रश्न हमने किया उस का आप उत्तर दीजिए। प्रो॰ शेर सिंह: उत्तर दे रहा हूं। देश को शक्तिशाली बनाना हमारा काम है और वह हम करेंगे, लेकिन जहां तक दूसरो बात का सवाल है माननीय सदस्य ने स्वयं माना कि यह एक बहुत बड़ा प्रोजेक्ट है और जब इतना बड़ा प्रोजेक्ट हैं तो इस में किसी का दामन पकड़ने की बात नहीं आती। कैबिनेट की सारी कमेटी को बैठ कर विचार करना है और उस में एक वरिष्ठ मिन्स्टर इस्टस्थ है, तब इंतजार करना ज़रूररे

श्री सीता राम केसरी: गृह मंत्री को गये हुए डेढ़ महीना हो गया। उस के बाद कमेटी बनी कि नहीं? इस में 225 करोड़ रुपया ज्यादा जाने का सवाल है।

शि प्रो० शेर सिंह : यह ग्रसाधारण बात नहीं हो रही है । यह करना चाहिए था, चीज बहुत जरूरी है ग्रीर इस में लागत बहुत ज्यादा है । दूसरी बात ग्राज कल सेशन चल रहा है । रिपॉर्ट ग्रायी, यह ठीक है । सब चीजों पर विचार करना है । यह काफी लम्बी रिपोर्ट है । उस पर बड़ी गहराई से विचार करना होग ग्रौर इस लिये ग्राज कल सब के चलते समय नहीं मिल पाता है । जैसे ही ग्रधिवेशन समाप्त होगा . . .

THE VICE-CHAIRMAN ARVIND GANESH KULKARNI): Sing, just listen. The Mr. Sher honourable Member. Shri Kesri, has asked you specifically certain questions. First of all, he has said that the Home Minister was sick and resigned and he is out of the Cabinet and is not involved. Then he said that there is the involvement of a sum of Rs. 1,500 crores also attracting an increase of Rs. 225 crores. So. in the national interest, he wants to know whether the Government is thinking of acting more speedily or ·.9

not. You are mentioning about the reports saying that they are voluminous. Reports are always voluminous.

प्रो० शेर सिंह : श्रीमन् मैंने कहा कि बहुत जिल्दी इतके ऊपर सरकार फैमला करेगी। यह बहुत जरूरी हा। बहुत जल्दी हम फैसला करेंगे। स्वयं सरकार भी इस बात के लिए जल्मुक है।

श्रो सोताराम केसरी: मैंने ग्रापसे यह पूछा था कि 225 करोड़ रुपया उस पर बढ़ जाएगा 31 ग्रगस्त के बाद। तो उसके लिए कौन जिम्मेदार होगा?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Yes, Mr. Indradeep Sinha.

INDRADEEP SINHA SHRI (Bihar): Sir, I am surprised at the reply read out by the honourable Minister. He says that the Home Minister fell ill. Now the Home Minister is out of the Cabinet. would like to know whether there has been any replacement, whether he has been replaced by any other Minister. Now, Sir, the Prime Minister is looking after the Home Ministry. Had the Prime Minister co-opted to the Sub-Committee?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You put your question.

SHRI INDRADEEP SINHA: Sir, I am putting the question. are talking about the question of the Deep Penetration Strike (DPSA) and the honourable Minister has stated that three were selected, the Viggen, the Jaguar and the Mirage. Now, in one case, Sir, the United States Government has vetoed. Is there any guarantee that the United States Government will not veto in the other two cases also, because both the countries Britain and France, are the partners of the United States in the NATO? And, Sir. recently, the Government of Pakistan had entered into an agreement with the Government of France for the supply of a nuclear reprocessing plant and that too has been vetoed by the Government of the United States. Now, is there any guarantee that the United States Government will not similarly veto our proposal to purchase the Jaguar from the Government of the U.K. or the proposal to purchase the Mirage from the Government of France?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all.

SHRI INDRADEEP SINHA: Just a minute. Let me finish. Sir. these two also may be vetoed. That is why I say that the Government is living in a world of illusions. They started with a pious declaration that they want to pursue a policy of genuine non-alignment...

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Why are you entering into the question of foreign policy now? You ask the question and he will reply to you.

SHRI INDRADEEP SINHA: I am just putting the question. This is another point for clarification.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): We are wasting our time.

SHRI INDRADEEP SINHA: I am very relevant and I am just putting the question. They started with this declaration-now they say they have corrected the so called "tilt" and the result is before us. Our Government, even after paying the price, is not in a position to purchase the Deep Penetration Aircraft on a commercial basis from the partners of the NATO. In such situation, will the Government consider the advisability of approaching the other countries or the

[Shri Indradeep Sinha]

countries of the socialist world, the Soviet Union and the other countties which are not under the influence of the NATO and which are in a position to supply the aircraft that our country needs?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): That is all right.

SINGH: Sir, about PROF. SHER Sweden, there is the question transferring the licence for production of a particular engine which they themselves are producing under licence from the USA. Therefore. the question of the USA giving them the permission for transferring licence for production did arise and it is between those two countries. As far as the two other offers are concerned, the United States does come into the picture and for everything that we seek from the various countries, the USA does not come in. I do not see any point in approaching USA or get its guarantee or satisfy ourselves that nothing would vetoed. These questions do not arise at all. We have got offers from the other countries and they are sticking to their offers. About the Viggan aircraft we have also found that the Sweden Government is seeking USA and they clearance from the continue want us to considering their offer and they have not yet gone back on their offer.

SHRI GHANSHYAMBHAI OZA (Gujarat): Sir, it is a question of paying an additional sum of Rs. 225 crores and that point has to be cleared. This will be there if there is any delay in the decision. This has to be clarified.

3 P.M.

SHRI INDRADEEP SINHA: He has not answered my question whether they are also thinking of approaching socialist countries.

PROF. SHER SINGH: We have no such proposal.

SHRI INDRADEEP SINHA: I also wanted to know whether in that sub-committee the Prime Minister is there in place of the Home Minister.

Export of Jet Fighters

to India

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): What is there? He must be in the committee. Mr. Zakaria.

DR. RAFIQ ZAKARIA (Maharashtra): I crave your indulgence, and I hope I will be given a little time because Sir, I find that in this matter the time is of essence. It is not a question of the United States agreeing to do one thing or not. Neither is it a question of genuine alignment, of which our colourful Foreign Minister is such an eloquent advocate. The position is that security is wide open now, with Pakistan on the one side and China on the other. Sir, Pakistan is possession of Mirage-III|5. It has got 80 to 85 planes. The radius of action of these planes is 320 to 460 kms. with a speed of .98. Sir, in the last war also it was because of the superior quality of our pilots that despite the fact that we had much inferior planes that we were able intercept the Pakistani planes and we were able to have a more victorious situation. Today, Sir, our planes which are there—MIG-21—cannot go from our extreme border Lahore. If we want to bomb Peshawar or other installations in Pakistan, we have no planes. The position about China one does not there is a lot of secrecy. because And, therefore, Sir, as against what Pakistan is known to have and as against what Pakistan has secretly obtained either from the countries or because of their connec-Saudi Arabia, I do not tion with know what is the position that obtains now. We will have to seriously consider as to what action we have to take. It is surprising that because the Home Minister is not well, no decision could be taken. Sir. the Swedish Minister is taking up

matter with the United States Government. Why should we depend on anyone in this matter? Sir, if tomorrow there is an attack, we will be so vulnerable, unless we have an answer to Pakistan's Mirage-III/5. The Minister will have to satisfy this House about this. It is not question of even the amount involv-The United States Government may have its own reasons. Perhaps it does not want India to be in a dominant position in South Asia. Are you going to keep quite because We have declared that we of that? shall not go in for any nuclear device. We have also told the United States that we have no designs against China or against Pakistan. Still the position is that we can expect no help from the United States and Sweden cannot sell this technology to us unless the United agree. Therefore, I would like to know from the hon. Minister what are the plans. Sir, the Soviet Union also, as far as my knowledge goes, has no answer to Pakistan's Mirage-III/5. This is a very serious matter. The Defence Minister says that they would be manufacturing this. Certainly. We have not reached that technological advancement in this field. You are endangering the security of this country. are going on with the negotiations with Sweden. Sweden will talk to America. In the meantime if there is anything, what is going to happen to this country?... (Interruptions)

SHRI G. C. BHATTACHARYA (Uttar Pradesh): How does he know about the superiority of those planes?...(Interruptions)

DR. RAFIQ ZAKARIA: As far as my knowledge goes, the superiority of Mirage lies in the fact that it is low lying aircraft. They are the aircraft...

SHRI G. C. BHATTACHARYA: What is the basis? What he says is absolutely incorrect... (Interruptions)

DR. RAFIQ ZAKARIA: Since you are saying that it is not so, does it become correct?...(Interruptions)

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Minister, please reply to his question along with Mr. Oza's question about Rs. 225 crores.

#### (Interruptions)

PROF. SHER SINGH: Sir, I have made it clear that Viggens is not the only aircraft which is available. It is not that if it held back, we won't have any other fighter aircraft. We have other alternatives. We are not holding up a decision because of the negotiations going on between Sweden and the U.S.A.

DR RAFIQ ZAKARIA: If there are other aircraft, why are you not specific about them?

PROF. SHER SINGH: It is because negotiations are going OR between Sweden and the U.S.A. for clearance of licence for production of Viggens in India that we are holding up our decision. It is not as if no other fighter aircraft are available There are other aircraft also. Also. it is not that we will produce them in our country and we will wait till that time. We are alive to the situation. When we finalise this deal, we will straightaway purchase some to replace our Canberras and Hunters. These aircraft have power which goes upto 360 nautical miles as against Mirage which goes upto 300 nautical miles only. they are old aircraft and they have to be replaced. We are replacing them. For replacing them we will buy some outright and we will produce more numbers in our country. That is what we are doing. As for the escalation in price, we are touch with the concerned Governments. We have asked them to extend their last date which they have given for finalising the deal.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Next item. Shri Kalp Nath Rai.

DR. RAFIQ ZAKARIA: Sir, I need you protection. The Minister has talked only vaguely. He has said that some other aircraft are there. Which are those aircraft? To the best of my knowledge, there are no such aircraft unless the United States Government agrees to give them. If the Soviet Union has some, there is no knowledge. But if the Soviet Union has, are our friends in negotiation with the Soviet Union?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): If it is secret, what can be disclosed?

DR. RAFIQ ZAKARIA: It is not secret, Sir.

PROF. SHER SINGH: I have made it very clear that there are two other aircraft available. Jaguar and Mirage. These two aircraft are available from the U. K. and France.

DR. RAFIQ ZAKARIA: They are no answer to Pakistan's Mirage.

## REFERENCE TO KIDNAPPENG AND MURDER OF TWO CHILDREN IN DELHI

श्री कल्पनाथ राय (उत्तर प्रदेश ) : उननभाष्ट्रयक्ष महोदय, मैं ग्रापके माध्यम से पुरे सदन का ध्यान एक ग्रत्यन्त दुर्भाग्यपूर्ण षटना को ग्रोर ग्राकित करना चाहता हूं। कुछ दिन पहले ग्रखबारों में एक खबर छपी थी कि दो बच्चे-संजय चोपड़ा ग्रौर गीता चोपड़ा, कर्नेल एम० एम० चोपड़ा, नेवी ग्राफिसर के बच्चे थे, ये दोनों बच्चे गायब कर दिये गये हैं। दिल्ली की पुलिस ग्रप-राधियों को पकड़ने में ग्रभी तक ग्रसमर्थ रही है।

DR. V. P. DUTT (Nominated): They have been killed.

J. 374

श्रीकल्पनाथ रायः यह भी कहा
गया कि जो इन बच्चों के बारे में जानकारी

ेगा उसको दो हजार रुपये इनाम के तौर पर दिए जाएंगे । श्रीमन्, यह इतनी दुर्भाग्या 🚄 पूर्ण घटना है कि अब इन दोनों बच्चों की हत्या हो चुकी है। शनिवार के दिन जब हम यहा सदन में दिल्ली पुलिस कमिशनर बिल पास कर रहे थे, ठीक उसी वक्त शनिवार को 6 बजे ये दोनों बच्चे म्राल इंडिया रेडियो के युवा कार्यक्रम में भाग लेने के लिए ग्रपने घर से जा रहे थे। यह भी कहा जाता है कि गोल मार्किट के पास एक कार में बच्चों के चीखने की श्रावाज श्रा रही थी कि बचाग्रों, वचाम्रो । बहुत से लोगों ने इस म्रावाज को सुना । मंदिर मार्ग की पुलिस ग्रौर राजेन्द्र नगर पुलिस स्टेशनों पर यह रिपोर्ट लिखी गई कि एक कार में बच्चों के चीखने की स्रावाज स्रा रही थी स्रौर वे बच्चे "बचास्रो" ''बचाम्रो'' की म्रावाज कर रहे थे । इस रिपोर्ट के बाबजूद भी पुलिस की तरफ से कोई कदम नही उठाया गया। कोई भी कार्यवाही नहीं की गई । उपसभाध्यक्ष महोदय, धौला कुम्रां डिफोन्स कालोनी जहां यह घटना घटित हुई है वहां इन बच्चों के पिता श्री एम० एम० चोपड़ा ने कहा है कि मैं यहां पर नौकरी करने ग्राया हूं। मेरी किसी से कोई दुश्मनी नहीं है। मेरे ग्रन्डर में जो काम करते हैं मेरे साथ उनकी कोई दूश्मनी नहीं थी। मेरे पूरे जीवन में किसी से कोई दृश्मनी नहीं थी। मेरी लड़की ग्रौर लडका इस डिफेन्स क्लघ के ग्रन्दर स्विमिंग पूल में चार दिन पहले वहां गये थे। वहां पर सत्यवीर जो कर्नल का लडका था ग्रौर उसके दो-तीन दोस्त स्विमिंग पूल के पास मेरी लड़की से छेड़छाड़ कर रहे थे। इस पर मेरे 15 वर्ष के लड़के ने ऐतराज किया कि ऐसा मत कीजिये। उसके बाद वह अपने घर ग्रा गये। यही जिन्दगी में, हमारी दिल्ली में नौकरी के काल में घटना घटी है और कोई बात नहीं है । उपसभाध्यक्ष महोदय, एक 15 वर्ष का दमकता सितारा ग्रौर 17 वर्ष की लड़की, एक ही मां बाप के इन दो वेटे-वेटियों की नृशंस हत्या करके लाश को